

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 14/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gunnam Venkateswara Rao, Adv.
Mr Vibhu Tiwari, Adv.
Mr Ravi P Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the appellant submits that he has already filed the affidavit of valuation. Registry to verify and report.

With regard to the sole respondent, application for substitution has already been filed but it still remains defective. Defects be cured within four weeks time.

List again on 3.12.2015.

(SURAJIT DEY)
Registrar